

- (c) whether Railways have identified the places for these projects;
- (d) if so, the details thereof; and
- (e) whether Railways have established any statutory mechanism for said purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED) : (a) to (e) Rail Land Development Authority (RLDA) has been set up by Railways through the Railway (Amendment) Act, 2005 to undertake commercial development of vacant railway land which is not required by Railways for its immediate future operational needs. Such commercial utilization includes commercial as well as residential projects. 133 sites measuring 3744 acre have been entrusted to RLDA for development.

#### **Derailment of Mandore Express**

1824. SHRI VARINDER SINGH BAJWA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons who have so far lost their lives and were seriously injured, separately, due to the derailment of Mandore Express near Jaipur in the early hours of 14 November, 2009;

(b) whether statutory inquiry in the mishap has since been completed;

(c) if so, the details thereof and the action taken thereon; and

(d) the *ex-gratia* financial assistance given by Railways to the next-of-kin of the deceased and to those injured?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED) : (a) On 14.11.2009, 15 coaches of Train No. 2462 Jodhpur-Delhi Mandor Express derailed between Jhir and Jatwara stations of Jaipur-Bandikui section of Jaipur division of North Western Railway. As a result of this accident, 7 persons lost their lives, 5 were grievously injured and 15 sustained simple injuries.

(b) and (c) No, Sir. Action would be taken after receipt of the report of Commissioner of Railway Safety, Western Circle.

(d) An *ex-gratia* relief of Rs.5 lakhs to the next of kin of each deceased passenger, Rs.1 lakh to each grievously injured and Rs.10,000 to each simple injured has been announced. So far, Rs. 40,60,000 have been disbursed as *ex-gratia* to the next of kin of the deceased and injured passengers.

#### **Incidents of damaging railway property**

1825. SHRI A. ELAVARASAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether railway property worth crores of rupees was gutted by a mob of locals who torched five coaches of Mahananda Express at Hathras Junction recently;

(b) if so, the details thereof;